

**Unsuitable Machines Purchased by B.C.C.L.**

3263. SHRI A.K. ROY : Will the Minister of ENERGY be pleased to state :

(a) names and number of machines purchased by the Bharat Coking Coal Limited and the cost involved in the last five years with year-wise break up in detail ;

(b) names and number of machines purchased but not used being unsuitable for requirement as on 1 October, 1983, and the money blocked in them in B.C.C.L. ;

(c) efficiency and productivity of the machines that could be put to use in the year 1982-83 with particular reference to coal-cutting machines, shovels, dumpers and operators with the days they worked in that year and the days they were kept idle or under repair, facts in detail ; and

(d) whether he is aware that costly machines called Back-hoe were purchased but are lying idle as they were found unsuitable ; if so, price of such machines and the steps taken on such ill planned purchases, facts in detail ?

THE MINISTER OF STATE IN DEPARTMENT OF PETROLEUM IN THE MINISTRY OF ENERGY (SHRI GARGI SHANKAR MISHRA) : (a) to (d) The information is being collected and will be laid on the Table of the House.

**Complaints Regarding Excess Telephone Bills in Calcutta Telephones**

3264. SHRI K. LAKKAPPA : Will the Minister of COMMUNICATIONS be pleased to refer to the reply given to Unstarred Question No. 9798 on 3 May, 1983 regarding applications for telephone connections in South of Calcutta and state :

(a) whether it is a fact that complaints regarding excess telephone bills have been increasing during the last six months of the exchanges under control of Area Manager (South) Calcutta Telephones ; and

(b) if so, the details thereof and the action proposed to be taken to check such recurrences and difficulties to subscribers ?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI VIJAY N. PATIL) : (a) and (b) The information has been called from the General Manager Telephones, Calcutta and will be placed on the table of the House as early as possible.

**Filling up of Vacancies of Inspector & Assistants in C.M.P.F.**

3265. SHRI RAM VILAS PASWAN : Will the Minister of ENERGY be pleased to state :

(a) whether Government have proposed to stop direct recruitment of Inspectors and Assistants in the Office of the Coal Mines Provident Fund, Dhanbad, amending thereby the Staff Recruitment Rules ;

(b) if not, the reasons therefor ; and

(c) what media have Government adopted to fill up the vacancies of Inspector and Assistants amongst the Coal Mines Provident Fund Employees, category-wise details thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF PETROLEUM IN THE MINISTRY OF ENERGY (SHRI GARGI SHANKAR MISHRA) : (a) Direct recruitment of Assistants in the Coal Mines Provident Fund Organisation is proposed to be stopped. For the post of Provident Fund Inspectors, direct recruitment is proposed to be reduced from 50% at present to 25%.

(b) At the level of Inspectors at least 25% direct recruitment is considered necessary for intake of young recruits at a middle level capable of active touring duties and also for promotion to the higher levels in the Organisation.

(c) Direct recruitment is made through Staff Selection Commission. Vacancies arising in the promotion quota are filled up from feeder grades by Departmental Promotion Committee constituted as per Government instructions.

**Reduction in Local Programmes from Srinagar T.V. Centre**

3266. SHRI ABDUL RASHID KABULI : Will the Minister of INFOR-

MATION AND BROADCASTING be pleased to state :

(a) whether it is a fact that Shrinagar T.V. Centre gutted a few years ago, has reduced its local programmes and its efficiency has been badly impaired ;

(b) whether his Ministry had in the past decided to equip it with modern machinery ;

(c) if so, the reasons why necessary action was delayed in this regard ; and

(d) the measures being taken to boost up the programmes of Shrinagar T.V. Centre in view of its proximity with the neighbouring countries like Pakistan, China, USSR, Afghanistan, etc., and besides its ability to cater to the needs of tourists, foreign and local ?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) : (a) to (c) Doordarshan Kendra Srinagar continued its transmission unaffected through the OB Van even after the TV Studios were damaged in a fire between nights of 2nd and 3rd April, 1978 with a reduced duration of transmission from 4 hrs. to 3 hrs. per day. However, with the commissioning of one studio in 1982 the duration increased to 4½ hrs. ; it has now increased to 5 hrs. The commissioning of the second studio is in progress.

(d) The increase in transmission time has enabled Doordarshan Kendra Shrinagar to originate more programmes to cater to the people in border areas and the tourists. The National Programme introduced with effect from the 15th August 1982 carries some of the best productions from various Doordarshan Kendras. Improvement of programmes is, however, a continuous process.

**बस्तर में माइक्रोवेव टेलीफोन एक्सचेंज की स्थापना**

3267. श्री लक्ष्मणवर्मा : क्या संचार मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या बस्तर के एक पिछड़े और जंगलों

से अधिक छायाकित क्षेत्र होने के तथ्य को ध्यान में रखते हुए वहाँ पर एक माइक्रोवेव टेलीफोन एक्सचेंज की स्थापना की जायेगी और यदि हाँ, तो इस एक्सचेंज के कब तक संचालित हो जाने की संभावना है ;

(ख) क्या बस्तर में उपग्रह और रेडियो टेलीफोन प्रणाली की सुविधा उपलब्ध कराई जायेगी ; और

(ग) यदि हाँ, तो तत्सम्बन्धी कार्य कब आरम्भ कर दिया जायेगा ?

**संचार मंत्रालय में उप मंत्री (श्री विजय एन० पाटिल) :** (क) बस्तर जिले के मुख्यालय जगदलपुर को रायपुर के साथ जोड़ने की एक सूक्ष्म तरंग प्रणाली का स्थापना कार्य चल रहा है और चालू पंचवर्षीय योजना के दौरान इस योजना के पूरी हो जाने की संभावना है बशर्ते कि उपस्कर उपलब्ध रहें ।

(ख) इस समय उपग्रह टेलीफोन प्रणाली की किसी भी सुविधा का प्रस्ताव नहीं है । बस्तर जिले में रेडियो टेलीफोन प्रणाली की योजना बनाई गई है ।

(ग) रेडियो टेलीफोन प्रणाली जिसका बेस स्टेशन जगदलपुर में स्थित होगा, का स्थापन कार्य चालू योजना अवधि के दौरान प्रारंभ करने की संभावना है बशर्ते कि उपस्कर उपलब्ध हो जाए ।

#### Complaints Against Cartelisations by Tyre Manufacturers

3268. SHRI VIJAY KUMAR YADAV : Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state :

(a) whether the Monopoly and Restrictive Trade Practices Commission (MRTPC) has received complaints in October and November 1983 against the 'Cartelisation' by Tyre Manufacturers ;

(b) if so, who are the complainant parties ;

(c) the result of the investigations and action taken thereon ; and